GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 764 (To be answered on the 21st November 2019)

RCS-UDAN ROUTES

764. SHRIMATI RAKSHA NIKHIL KHADSE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government intends to review the routes allotted under UDAN schemes;

(b) if so, the details thereof; and

(c) whether the air operator is more concentrating on the private routes not coming under UDAN scheme and hence delayed operation for RCS-UDAN routes thereby cancelling the flight every now & then and trying to impose for non-viable routes as the case of Jalgaon Airport?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (c): Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) is monitored on regular basis to review the progress and to make the course corrections. Selected Airline Operators (SAOs), who are not able to mount operations within specified timeline as per contract, are issued Show Cause notices. In case of wilful default by an SAO, cancellation of routes is done by forfeiting the Performance Guarantee/Proposal Security. As per the scheme document, SAO has to operate at least 70% of the scheduled flights on routes awarded under the SAO Agreement in a specified period. Air services from Jalgaon to Mumbai and Ahmedabad have commenced under RCS - UDAN.